

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court No-II**

**Item 5**

**CP(IB) No365/Chd/Pb/2018**

**Under Section 7, IBC, 2016**

**In the matter of:-**

Stressed Assets Stabilization Fund

...Petitioner/Financial Creditor

Vs

Dwarikadhish Spinners Ltd.

...Respondent/Corporate Debtor

As the Hon'ble Members of NCLT, Chandigarh Bench (Court No. II), are on official tour on account of colloquium today, the matter is adjourned to 01.12.2023.

Sd/-  
**Court Officer**

November 2, 2023  
*Mamta*